

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No. 505/ljs

Dated: 17.07.2017

Consequent upon the promotion of Ms. Rupali Ratta, Mr. Suneet Gupta, Ms. Masarat Shaheen, Mr. Ritesh Kumar Dubey, Mr. Mehmood Ahmad Chowdhary, Mr. Kamlesh Pandita, Mr. Ranbir Singh Jasrotia and Mr. Sarfaraz Hussain Shah, Sub Judges as District Judges, in terms of Government Order No. 1962-LD(A) of 2017 dated 01.06.2017 and in the interest of administration, the following transfers/postings of District Judges are hereby made:

1. Mr. Vinod Chatterjee Koul, Principal District & Sessions Judge, Kathua is transferred and posted as Principal District and Sessions Judge, Jammu, against available vacancy.
2. The services of Mr. Puneet Gupta, Special Judge, Anti-Corruption for CBI Cases, Jammu are placed at the disposal of Hon'ble the Chief Justice for his adjustment in the Registry.
3. Mr. Mohan Lal, Principal District & Sessions Judge, Samba is transferred and posted as Special Judge, Anti Corruption (CBI Cases), Jammu, vice Mr. Puneet Gupta.
4. Mr. Mohd. Akram Choudhary, Ist Additional District and Sessions Judge, Jammu is transferred and posted as Principal District and Sessions Judge, Kathua, Vice Mr. Vinod Chatterjee Koul.
5. Mr. Rajesh Sekhri, Additional District Judge (Bank Cases), Jammu is transferred and posted as Principal District and Sessions Judge, Baramulla, vice Mr. Syed Tawqeer Ahmad.
6. Mr. Ramesh Kumar Wattal, Member, J&K Special Tribunal, Jammu is transferred and posted as Principal District & Sessions Judge, Samba, vice Mr. Mohan Lal Manhas.

